

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri RatakondaMurali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/16	TP 42/17	For hearing	433I / 433(f)	Giridhar Rajgopal Vs Skyline Construction & Housing Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Abhay J Sinha 7829736067	PETITIONER	Abhay

ORDER

Counsel for Petitioner is present. Matter is listed today for information from IBBI-New Delhi. Await reply. List it on 23/02/2018.


Member (T)


Member (J)